

Annexure-7

Name of the corporate debtor: Drish Shoes Limited; Date of commencement of CIRP: 12.05.2022; List of creditors as on: 15.11.2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-of	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	CGST		04.08.2022	1,97,65,372	98,82,686	Statutory Dues	No	NA	0	0	98,82,686	-	-
2	Employee Provident Fund Organisation		27.05.2022	4,88,836	4,88,836	Statutory Dues	No	NA	0	0	-	-	-